

State vs. Deepak Bhardwaj  
FIR NO..162/2019  
U/s: 394/411/34 IPC  
PS: PIA

25.09.2020.

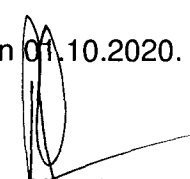
Fresh application U/s 437 Cr.P.C. on behalf of the accused, received by way of email.

Present:- Ld. APP for the State is present through VC.

None for the accused.

Ld. Presiding Officer is on leave today.

IO/SHO of PS concerned to file reply on 01.10.2020.

  
(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020

FIR NO..167/19  
U/s: 279/338 IPC  
PS: Krishna Nagar  
State Vs. Himanshu Rastogi

25.09.2020.

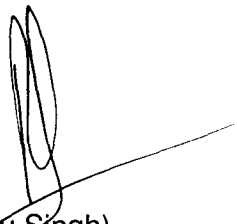
Fresh application for bringing on record the factum of death of the victim Smt. Sudershan Sharma, received by way of email.

Present:- Ld. APP for the State is present through VC.

None for the accused.

Ld. Presiding Officer is on leave today.

Put up with file on 01.10.2020.



(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020

State vs. Sunil Sadh  
FIR NO..390/2020  
U/s: 279/337 IPC  
PS: Shakarpur

25.09.2020.


Fresh application on behalf of applicant for release of Honda Activa Scooty bearing No. DL14 SM 4357, received by way of email.

Present:- Ld. APP for the State is present through VC.

None for the accused.

Ld. Presiding Officer is on leave today.

IO/SHO of PS concerned to file reply on 01.10.2020.

  
(Ritu Singh)  
~~Link MM(East)~~  
Delhi/25.09.2020

FIR NO..507/2013  
U/s: 454/380/411 IPC  
PS: Krishna Nagar  
State Vs. Mohd. Yunus

25.09.2020.

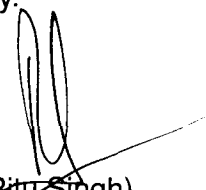
Fresh application on behalf of the accused for releasing the FDRs and for cancellation of its endorsement, received by way of email.

Present:- Ld. APP for the State is present through VC.

None for the accused.

Ld. Presiding Officer is on leave today.

Put up with file on 01.10.2020.

  
(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020

State vs. Vinay  
FIR NO.194/2020  
U/s: 379/411/34 IPC  
PS: PIA

25.09.2020.

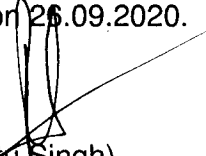
Fresh application for interim bail on behalf of the accused, duly forwarded by the Jail Superintendent, received by way of email.

Present:- Ld. APP for the State is present through VC.

None for the accused.

Ld. Presiding Officer is on leave today.

IO/SHO of PS concerned to file reply on 26.09.2020.

  
(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020

State vs. Dharmender @ Deepak  
FIR NO..488/2014  
U/s: 454/380/411/34 IPC  
PS: Shakarpur

25.09.2020.


Fresh application U/s 437 Cr.P.C. for bail on behalf of the accused,  
duly forwarded by the Jail Superintendent, received by way of email.

Present:- Ld. APP for the State is present through VC.

None for the accused.

Ld. Presiding Officer is on leave today.

IO/SHO of PS concerned to file reply on 26.09.2020.

  
(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020

FIR NO..243/2020  
U/s: 279/337/304 IPC  
PS: Shakarpur

25.09.2020.


Fresh application on behalf of applicant for release of motorcycle bearing No. DL-5SAH-7733 on superdari, received by way of email.

Present:- Ld. APP for the State is present through VC.

None for the accused.

Ld. Presiding Officer is on leave today.

IO/SHO of PS concerned to file reply on 01.10.2020.

  
(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020

State vs. Manoj Kumar  
FIR NO..425/2020  
U/s: 323/448/452/34 IPC  
PS: Krishna Nagar

25.09.2020.

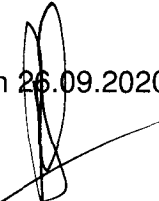
Fresh application U/s 437 Cr.P.C. on behalf of the accused, duly forwarded by the Jail Superintendent, received by way of email.

Present:- Ld. APP for the State is present through VC.

None for the accused.

Ld. Presiding Officer is on leave today.

IO/SHO of PS concerned to file reply on 26.09.2020.

  
(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020



State vs. Sofiyam  
FIR No.0346/2019  
PS Shakarpur  
U/s 392/34 IPC

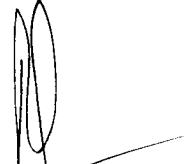
25.09.2020.

Present:- Ld. APP for the State is present through VC.

None for applicant.

Ld. Presiding Officer is on leave today.

Relist for purpose fixed on 26.09.2020.



(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020

State vs. Jitender  
FIR No.378/20  
U/s 279/304-A IPC  
PS Krishna Nagar

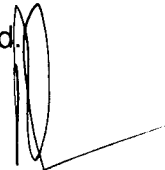
25.09.2020.

Present:- Ld. APP for the State is present through V.C.

Ld. Counsel Sh. Pankaj Tiwari for applicant is present  
through V.C.

Ld. Presiding Officer is on leave today.

Relist on 26.09.2020 for the purpose fixed.



(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020

State vs. Naveen  
FIR No.398/2020  
U/s 379/411 IPC  
PS Shakarpur


25.09.2020.

Present:- Ld. APP for the State is present through VC.

None for applicant.

Ld. Presiding Officer is on leave today.

Relist for purpose fixed on 26.09.2020.

  
(Ritu Singh)  
Link-MM(East)  
Delhi/25.09.2020

State vs. Rohit  
FIR No.0440/2020  
U/s 25/54/59 Arms Act  
PS: Krishna Nagar

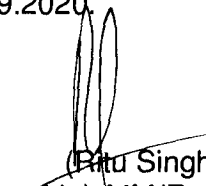
25.09.2020.

Present:- Ld. APP for the State is present through VC.

None for applicant /accused.

Ld. Presiding Officer is on leave today.

Relist for purpose fixed on 26.09.2020.

  
(Pitu Singh)  
Link MM(East)  
Delhi/25.09.2020

State vs. Vinod Kumar  
FIR No. 0241/20  
U/s 379 IPC  
PS PIA

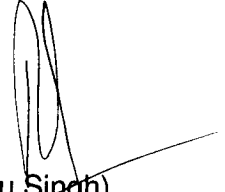
25.09.2020.

Present:- Ld. APP for the State is present through VC.

None for applicant.

Ld. Presiding Officer is on leave today.

Relist for purpose fixed on 26.09.2020.



(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020

State vs. Vijay Kumar  
FIR NO..48/20  
PS: PIA

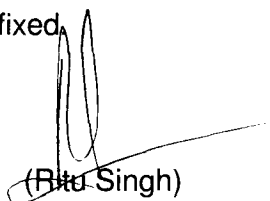
25.09.2020.

Present:- Ld. APP for the State is present through VC.

Sh. Charan Singh. Ld. LAC for the accused is present through V.C.

Ld. Presiding Officer is on leave today.

Relist on 26.09.2020 for purpose fixed.



(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020

State vs. Sonu Kumar  
FIR No.453/20  
U/s 420/34 IPC  
PS Krishna Nagar

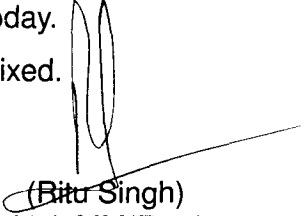
25.09.2020.

Present:- Ld. APP for the State is present through VC.

Ld. Counsel Sh. Jai Singh Bhaduria on behalf of accused is present through V.C.

Ld. Presiding Officer is on leave today.

Relist on 26.09.2020 for purpose fixed.



(Bitu Singh)  
Link MM(East)  
Delhi/25.09.2020

State vs. Nityanand Chandesh Chaurasiya  
FIR NO..268/20  
U/s 420/20 IPC  
PS Krishna Nagar

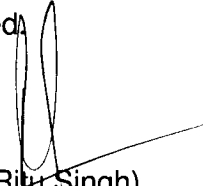
25.09.2020.

Present:- Ld. APP for the State is present through VC.

Sh. Gautam Singh, Ld. Counsel for the applicant is present through V.C.

Ld. Presiding Officer is on leave today.

Relist on 26.09.2020 for purpose fixed



(Ritu Singh)  
Link MM(East)  
Delhi/25.09.2020



State vs. Shivam  
FIR NO..268/20  
U/s 420/20 IPC  
PS Krishna Nagar

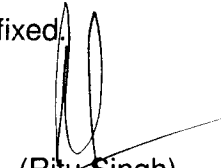
25.09.2020.

Present:- Ld. APP for the State is present through VC.

Sh. Gautam Singh, Ld. Counsel for the applicant is present through V.C.

Ld. Presiding Officer is on leave today.

Relist on 26.09.2020 for purpose fixed.

  
(Ritu Singh)  
Link-MM(East)  
Delhi/25.09.2020

State vs. Punit  
FIR No.259/20  
PS PIA  
U/s 279/337 IPC

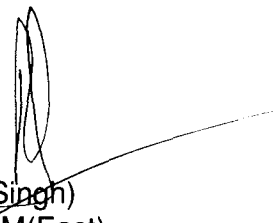
25.09.2020.

Present:- Ld. APP for the State is present through VC.

Ld. Cl. Sh. Amar Bhagat in person.

Ld. Presiding Officer is on leave today.

Relist for purpose fixed on 26.09.2020.



(Ritu Singh)  
Ld. MM(East)  
Delhi/25.09.2020

State vs. Bilal Ahmed  
e-FIR No. 17275/20  
PS Shakarpur  
U/s 379/411 IPC

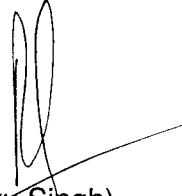
25.09.2020.

Present:- Ld. APP for the State is present through VC.

None for applicant/accused.

Ld. Presiding Officer is on leave today.

Relist for purpose fixed on 26.09.2020.



(Ritu Singh)  
Ld. Link MM(East)  
Delhi/25.09.2020